

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4111
ANSWERED ON 18TH JULY, 2019

CHECK ON MANUFACTURING AND SALE OF SUB-STANDARD HELMETS

†4111. SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of increasing number of manufacturers and sellers of sub-standard helmets resulting in increase in the number of accidental deaths involving two-wheeler in the country;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) the steps being taken by the Government to check and prevent manufacturing and sale of such sub-standard helmets in the country;
- (d) whether the Government proposes to reduce prices of good quality helmets so as to encourage use of such helmets by a larger number of people; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per information provided by Police Departments of all States and UTs, total number of persons killed due to non-wearing of helmet was 10135 in 2016 and 35975 in 2017. As per Section 129 of Motor Vehicle Act, 1988, every person driving or riding (otherwise than in a side car, on a motor vehicle of any class or description) shall, while in a public place, wear protective headgear conforming to the standards of Bureau of Indian Standards.

(c) to (e) The ministry has issued draft Helmets (Quality Control) order, 2018 for inclusion of protective Helmets for Motorcycle riders as per IS 4151 under the mandatory BIS certification.
